## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA.395 of 1997 (OA.112 of 1996)

Date of Order: 17.7.98.

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman. Hon'ble Mr.S.Dasgupta, Administrative Member.

TURIA LAKRA

-VS-

UNION OF INDIA & ORS.

For the respondents: Mr.N.K. Ghosh, counsel. For the respondents: Mr.S.K. Dutta, counsel.

Heard on: 17.7.98.

## ORDER

## S.N.Mallick, VC

We have heard the ld.counsel for the petitioner and the ld.counsel for the respondents in respect of this M.A. for restoration of the connected O.A. being no.112 of 1996 dismissing on 3.9.97 for default. It is submitted by the ld.counsel for the petitioner that due to his serious illness, he counsel not appear on the impugned date fixed for hearing. After hearing the ld.counsel and going through the annexures, we allow the application for restoration of the OA. The order of dismissal dated 3.9.97 is vacated and the Original Application is restor to its original file and number.

Let the matter be listed for hearing on 10.9.98. M.A. thus stands disposed of No order as to costs.

(S.Dasgupta)
Member(A)

(S.N.Mallick) Vice-Chairman.